



Appointment of Director, National Institute of Bank Management (NIBM), Pune

Introduction

National Institute of Bank Management (NIBM), Pune was established in 1969 by the Reserve Bank of India, in consultation with the Government of India, as an autonomous apex institution, with the mandate of playing a proactive role of “think-tank” of the banking system. NIBM is recognized by the University of Pune as an approved center for Post-Graduate Research and also as a Scientific and Industrial Research Organisation (SIRO) by the Department of Scientific and Industrial Research, Ministry of Science & Technology, Government of India.

Apart from being a leading training and certification provider to banks, financial institutions and government organisations in India and abroad, NIBM offers an AICTE approved Post Graduate Diploma in Management (Banking & Financial Services), as its flagship program, which is much in demand in the banking industry.

Position

The Institute seeks to appoint a Director who shall be the chief executive officer of the Institute. The Director will report to the Governing Board and work under its guidance.

Role

The Director shall provide leadership and inspiration to the faculty and staff and exercise general supervision and control over the affairs of the Institute in compliance with relevant statutory and regulatory requirements.

Expectations

The Director is expected to fulfill the Institute’s mandate while keeping in view the rapidly changing banking / financial technology environment in India and abroad. A major expectation from the Director will be to lead NIBM to make it a top-level national institute for world-class capacity development for banking and financial services industry. S/he shall take the digital learning initiatives of NIBM forward and mainstream the same.

The Director shall also be expected to broaden and diversify the participation level and attain financial self-sufficiency within the public good nature of the Institute.

Qualifications

Basic qualification required is Post-Graduation. Additional weightage shall be given for MBA/PhD. A seasoned banker or an accomplished academician-administrator will be an ideal candidate.

Experience

The applicant should currently be or have earlier served in a position not below the rank of CGM in commercial banks/regulatory body/all-India financial institution or the rank of a Professor in a reputed educational institution. The applicant should preferably be less than 60 years of age on the last date of receipt of the applications.

Pay

Currently, the post carries a pay of Rs.2,25,000/- per month, plus DA as per Central Government rules. The Director is also eligible for fully furnished accommodation inside the campus. In addition, the incumbent will be eligible to retain 30% of earnings from consulting work done by her/him.

Tenure

The Director's appointment will be on a tenure basis for a period of three years, extendable up to five years or till maximum age of 65 years, whichever is earlier.

Submission of application and last date

Applications together with a detailed curriculum vitae (in the format enclosed) may be [emailed](#) or mailed to the NIBM Search Committee 2020 C/o Corporate Strategy & Budget Department, Central Office, Reserve Bank of India, Main Building, 2nd floor, Shahid Bhagat Singh Road, Mumbai 400001 by **5.30 p.m.(IST) on September 06, 2020**

The Search Committee also has the right to fill up the vacancy by invitation. Persons of eminence are welcome to propose names to the Search Committee.

**CURRICULUM VITAE – APPLICATION FOR THE POST OF DIRECTOR, NATIONAL
INSTITUTE OF BANK MANAGEMENT (NIBM), PUNE**

1. FULL NAME	
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2. PERSONAL DETAILS					
Date of Birth (DD/MM/YYYY)		Age as on 01/07/2020 (YY/MM)			
Gender					
Father's Name					
Mother's Name					
Address for Correspondence					
District		State		Pin Code	

3. CONTACT DETAILS			
Phone No.		Mobile No	
Email Id			

4. EDUCATIONAL QUALIFICATION -DETAILS					
Exam Passed	Subject / Stream	Name of University / Board / Institute	% of Marks / CGPA	Date of Passing	Class / Grade

5. PROFESSIONAL QUALIFICATION, if any					
Exam Passed	Subject / Stream	Name of University / Board / Institute	% of Marks / CGPA	Date of Passing	Class / Grade

6. DO YOU POSSESS PhD. QUALIFICATION? (YES / NO)

If yes, then give the following details

Degree	Name of University / Board / Institute	Date of Passing	Subject / Stream	PhD Thesis Topic

7. WORK EXPERIENCE DETAILS (In reverse chronological order, starting with Latest Position held)

Period (MM/YYYY)		Organisation Name	Designation	Job Profile	Total Exp. In YY/MM
From	To				
Total Work Experience in (YY/MM)					
Out of above, Association with <i>Academic/Training Institutions</i> , if any (YY/MM):					

8. Membership of any Committee/ Working Group

S. No.	Name of the Committee/Working Group	Established by (Central /State Government/ Organisation)	From	To
			MM/YYYY	MM/YYYY
1.				
2.				
3.				
4.				
5.				

9. DETAILS OF PUBLICATIONS	
1.	
2.	
3.	
4.	
5.	
6.	

10. COST TO COMPANY (CTC) DETAILS (in Rs.)	
Last CTC	

11. DECLARATION:

I do hereby declare and confirm as under:

- a) That all the information submitted by me in the application form is true and complete to the best of my knowledge and belief and nothing is concealed therein. That I bear good moral character and values, which will be beneficial to the reputation and standing of NIBM.
- b) I understand that furnishing false information and suppression of any factual information would lead to disqualification and render my candidature unfit for appointment in NIBM. I further understand that if at any stage, I am found guilty of furnishing false information or concealment of facts, my candidature / appointment is liable to be cancelled / terminated without recourse.
- c) I understand that if after joining NIBM, it comes to the notice that prior to joining NIBM I had committed any act of misconduct, my services are liable to be terminated forthwith without any notice or compensation in lieu thereof, and / or I shall be liable to disciplinary measures and to the imposition of any penal action and / or monetary penalty as may be decided by the Competent Authority.

I undertake to present requisite supporting documents as and when required.

Place	
Date	
Signature	<i>(Kindly paste scanned signature in this box)</i>

[The form duly filled-in (typed and not handwritten) may be sent by [mail](#)]